

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 7 8 0 8 - 1 7 8 0 9 / 2 0 0 5

(From the judgement and order dated 1 7 / 0 2 / 2 0 0 5 in AN No. 7 8 / 1 9 9 4 & CMA No. 1 7 5 8 1 / 2 0 0 1 of The HIGH COUR T OF A.P AT HYD E R A B A D)

N. S R I H A R I (D) TH. LR S . & ORS.

Petitioner(s)

V E R S U S

N. P R A K A S H & ORS.

Respondent(s)

(With prayer for interim relief and office report)

W I T H S L P (C) NO. 1 8 4 8 1 of 2 0 0 7

S L P (C) NO. 2 4 6 8 2 - 2 4 6 8 3 of 2 0 0 5

S L P (C) NO. 2 6 4 2 5 - 2 6 4 2 6 of 2 0 0 5

(With prayer for interim relief and office report)

S L P (C) NO. 2 6 4 2 9 of 2 0 0 5

(With office report)

(for final disposal)

Date: 0 2 / 1 1 / 2 0 0 7 These Petitions were called on for hearing today.

CORAM :

HON' B L E Dr. J U S T I C E A R I J I T P A S A Y A T

HON' B L E MR. J U S T I C E P. S A T H A S I V A M

For Petitioner(s)

Mr. Harish N. Salve, Sr. Adv.

Mr. L. Nageswar Rao, Sr. Adv.

Mr. G. Ra m a k r i s h n a P r a s a d, Adv.

Mr. Siddharth P atn ai k, Adv.

Mr. G. Arun m, Adv.

Mr. Govin Reddy, Adv.

Mr. Pr a m o d Dayal, Adv.

Mr. Nikunj Dayal, Adv.

Mr. Manu Shan ker Mishr a, Adv.

For Respondent(s)

Mr. Dushyant A. Dave, Sr. Adv.

Mr. B.D. L. Nirmal Ku m a r, Adv.

Ms. Bina Madhavan, Adv.

Mr. Hemal K. Sheth, Adv.

for M/S. Lawyer'S Knit & Co, Adv.

Mr. Ariba m Guneshwa r Shar m a , Adv

UPON hearing counsel the Court made the following

O R D E R

List in the last week of November, 2 0 0 7 .

(Ganga Thakur)

P S to Registrar

(Vijay Aggarwal)

Court Master